

SUPREME COURT OF INDIA
ADMN. MATERIALS (P&S)

F. No.: RFID Tech for Lib/2023
Dated : 17.08.2023

Last date for submission of Tender : 08.09.2023 upto 03:00 PM at Counter No. 17 (R&I)
Date and time of opening of Tender : 08.09.2023 at 4:00 PM

NOTICE INVITING TENDERS FOR SUPPLY AND INSTALLATION OF RADIO FREQUENCY IDENTIFICATION (RFID) SYSTEM FOR THE JUDGES LIBRARY

Sealed tenders are invited for supply and installation of RFID System for the Judges Library as per specifications from reputed IT/OEM(Original Equipment Manufacturer), Authorised Dealer/Vendor based in Delhi/NCR as per Proformas enclosed herewith at **Annexure-'A' to 'D'**. The NIT shall be uploaded on 17.08.2023 after 12:00 pm on Supreme Court Website i.e. www.sci.gov.in under Tenders Tab and also to be uploaded on www.eprocure.gov.in.

Interested parties, if so desire, may contact Branch Officer, Admn. Materials (Purchase & Stores) at Telephone No. **011-23115864 for Administrative Queries** and **Librarian (Supreme Court Library)** at **011-23116428 for Technical Queries** or personally visit the Reception Counter established at Gate No. 01 of Additional Building Complex, Supreme Court of India for any query / clarification, on any working day between 10:30 A.M. and 4:00 P.M. (except Saturdays, Sundays & Holidays).

A. TENDER

1. The tender should be sent in Three Sealed Envelopes superscribed with (a) "Earnest Money for RFID System", (b) "Technical Bid for RFID System" and (c) "Financial Bid for RFID System" by post sufficiently early so as to reach the Registry within date and time or may be personally delivered at **Reception Counter No. 17 (R&I)**. If tender is sent through Special Messenger, an authority letter from the tenderer with proof of identity may also be given to the Messenger so that he/she could show the same along with his/her own identity proof to the Reception Officer for issuance of entry pass. Tenderers are required to

clearly mention on the top of the envelopes or at appropriate place, the subject, NIT Number and date in capital letters apart from the contents of the envelopes in all the Tender documents.

2. The tenderers are expected to examine all the instructions, Proformas, terms & conditions and specifications in the tender documents. Failing to furnish all information required by the tender document in any respect will be at the tenderer's risk and may result in the rejection of the tender.

3. The tender must be received not later than the date & time specified for submitting the same. In case, the date of submitting the tender will be declared as holiday by the Govt. of India then next working day of the Registry will be treated as due date of Tender.

B. TERMS AND CONDITIONS OF TENDER

4. The tenderers are required to quote their lowest rate per unit for supply of RFID SYSTEM in **Annexure-'D'** enclosed herewith and the rates should be valid for a period of 60 days from the date of opening of Tenders. The tenderer shall not be entitled during the said period of 60 days to revoke or cancel its tender or to vary the tender or any terms thereof.

5. The OEM/ authorized distributor / vendor must have successfully completed at least 3 similar orders in IITs/ IISER/CSIR/IISc during last 3 years. Copy of Purchase Order must be attached with Technical Bid

6. The tenderers are required to send their tender along with Demand Draft of **Rs. 1,94,800/-(net)(One Lakh Ninety Four Thousand Eight Hundred only)** drawn in favour of "The Registrar (Admn), Supreme Court of India" towards Earnest Money Deposit for supply of RFID SYSTEM (Name of the firm, telephone number may be written on the reverse side of the Demand Draft). No interest will be payable on EMD. If EMD is exempted, Certificate has to be submitted along with the tender documents.

7. Earnest Money Deposit of tenderers would be returned by way of RTGS/NEFT or cheque after the contract has been finally awarded to the successful tenderer. A copy of

cancelled cheque is required to facilitate refund of EMD amount.

8. Hypothetical or conditional Tender shall not be entertained. Tender once submitted shall not be allowed to be withdrawn or altered. If the tender is withdrawn or altered by the concerned party at any time after it is submitted, EMD submitted by tenderer may be confiscated and in future the tenderer may be debarred to participate in the tender process of the Supreme Court.

9. The Registry will deal with the tenderer directly and no middlemen/commission agents etc. should be asked by the tenderer to represent the cause and they will not be entertained by the Registry.

10. Over-writing/over-typing or erasing of the figures which render the tender doubtful or ambiguous are not allowed and shall render the tender invalid. The Tenderers are required to ensure that all Tenders are received in the Registry duly properly sealed and should not be in a torn conditions, and if that may be so, the person submitting the Tender has to endorse on the Tender document accordingly while submitting the Tender in this Registry.

11. The Registry, in its discretion, reserves the right to reject or accept any or all tenders, partly or completely, at any time without assigning any reason thereof.

12. Each tenderer has to certify that all the terms and conditions are acceptable to him.

13. Tenderers are required to fill the Technical Specifications Compliance Sheet as at **Annexure- 'C'**. Financial Bids of only the technically-qualified tenderers shall be opened.

C. TERMS & CONDITIONS OF THE SUCCESSFUL TENDERER

14. The successful tenderer shall have to deposit **Performance Security @ 5% of the total amount of the Purchase Order** by way of Bank Guarantee drawn in favour of "The Registrar (Admn), Supreme Court of India, New Delhi." The Performance Security amount will be released after two months from the date of final bill payment or expiry of warranty period, whichever is later.

15. The supply of the materials as per the required specifications shall be required to be made **within 15 days in the Registry (F.O.R. Destination) on receipt of the Purchase Order**; in case supply is not made within the stipulated time and the Registry is forced to make short purchase to meet the emergent demand, the tenderer will be liable to make good the loss due to difference which the Registry may directly deduct from Bill/Security Deposit. Non-availability of raw material/items shall not be accepted as a ground for delay in supply and shall equally be penalised. The payment against supply shall be made after receiving satisfactory working report of the named items from Computer Cell/Library against full supply by the vendor.

16. Supply of RFID SYSTEM is to be made on bill basis. The payment will be made after full supply is received and accepted as per specifications/requirement and also after satisfactory working report of the named items is received from Computer Cell/Library.

17. Even after awarding the Supply Order, the Registry reserves the right to terminate the same at any time, if the services of the tenderer are not found satisfactory.

18. The tenderer shall give an undertaking (**as per Annexure 'B'**) that the firm/ Partners/ Director/ Proprietor has not been blacklisted and its business dealings with Central/State Government/Public Sector units/ Autonomous bodies have not been banned/ terminated on account of poor performance.

19. The successful tenderer will have to abide by the terms and conditions as may be fixed from time to time by the Registry.

20. The RFID SYSTEM supplied will be inspected by an Inspection Committee of Senior Officers of the Registry and in case the supply is not found in conformity with the approved samples and any complaint is received about its quality and performance during the course of their use/utilization, the entire supply will have to be replaced with the good quality exactly commensurate with approved specifications at the cost of the tenderer. The decision of the Committee in this regard shall be final.

21. **Warranty/ Support** - Expected Five years warranty has to be provided by the firm from the date of the satisfactory installation / commissioning of equipment against the

defect of any manufacturing, workmanship and poor quality of components. In case, there is any variation in the warranty as per the specification of the item equipment, the warranty as specified in the specifications shall be final. In case, supplier fails to repair / or rectify the equipment during the warranty / guarantee period, Institute may employ or pay other person/company for repairing the equipment, and all such damages, loss and expenses shall be recovered from the supplier.

22 **Training of Personnel** -The supplier shall provide the technical training to the personnel involved in the use of the equipment at the Library premises, immediately after completing the installation of the equipment at the company cost.

23. **Site Preparation**- The supplier shall inform to the Supreme Court about the site preparation, if any, needed for the installation of equipment, immediately after the receipt of the Purchase Order. The supplier must provide complete details regarding space and all the other infrastructural requirements needed for the equipment, which the Court should arrange before the arrival of the equipment to ensure its timely installation and smooth operation thereafter. The supplier shall visit the Judges Library and see the site where the equipment is to be installed and may offer his advice and render assistance to the Judges Library in the preparation of the site and other pre-installation requirements.

D. PENALTIES

24. If delivery is not made in given time and the Registry is required to make purchase from outside at higher rates, the loss, if any, sustained by the Registry would be recovered from the tenderer.

25. Irrespective of the fact as to whether or not the Registry makes purchases from outside, the Registry may impose penalty up to **1% per week subject to maximum of 10%** of total cost of delayed articles, or of forfeiting the performance security if the delay is due to wilful laches or negligence on the part of the tenderer irrespective of inconvenience caused to the Registry.

26. The Security Deposit shall stand forfeited in case of breach of any of the conditions mentioned herein or if the supply of the items is found unsatisfactory/not as per specifications.

E. INVITATION OF TENDER

Interested parties may send their Tenders in Three sealed envelopes superscribing (a) "Earnest Money for Supply of RFID SYSTEM", (b) "Technical Bid for Supply of RFID SYSTEM" and (c) "Financial Bid for Supply of RFID SYSTEM" addressed by name to the undersigned so as to reach on or before **08.09.2023** up to 3:00 P.M. which will be opened at 4:00 P.M. on the same day by a Committee of Officers constituted for the purpose before the tenderers or their authorised representatives who may wish to remain present. The Tenderer(s), who wish/intend to attend the Tender Opening Process should send their attendee(s) details to the Admn. Materials Branch at "boamsupremecourt.sc@sci.nic.in" well in advance, that is, at least 2 hours before the due time of opening of the Tender so that Entry Pass preparation process can be done on time. The tenders received after due date and/or time or without Earnest Money Deposit will not be entertained. In the first instance, envelopes containing Earnest Money may be opened and thereafter the envelopes containing Technical Bids (**Annexure-'C'**) will be opened. The envelopes containing Financial Bids (**Annexure-'D'**) will be opened at a later date and time to be communicated only to the tenderers who are found technically-qualified.

Encls.: Annexures 'A' to 'D'

Sd/-

(Anil Kumar Sharma)
Additional Registrar (AM)
17.08.2023

ANNEXURE-'A'

**Supreme Court of India
Admn. Materials (P & S)**

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NOTICE INVITING TENDERS FOR SUPPLY AND INSTALLATION OF RFID SYSTEM

(Proforma to be filled by the Tenderer)

1. Name of the Tenderer : _____
with Delhi/NCR Address
2. Name of the Contact Person
with Telephone/Mobile No./
Fax No./E-Mail ID : _____
- 3 PAN No. : _____ (Attach Proof)
- 3A. GST Registration No. : _____ (Attach Proof)
4. Whether all the terms & conditions
of NIT are acceptable : Yes/No : _____
5. Whether rates are inclusive/exclusive
of GST.
Please mention it clearly : _____
6. Discount, if any : _____
7. FOR: Supreme Court Registry : _____
8. Whether Undertaking of Non-blacklisting attached: _____
9. Whether empanelled with the Registry
enclose proof with tender document: _____
10. Delivery Schedule : _____
11. Name & address of the Govt. Offices etc.
of which the tenderer is

having the contract (For RFID SYSTEM)
with name of contact person and
his telephone/mobile number: _____

12. Details of previous experience
in the field & infrastructure of the Company: _____

13. Whether EMD is submitted or
Certificate for its exemption is enclosed: _____

Dated:

Signature
(Name of firm with stamp)

UNDERTAKING

I/We undertake that (name of the company) has not been blacklisted/banned by any Government Department/Public Sector undertaking/Autonomous Body.

Signature of the authorised
signatory of the firm/company/
organisation/Official Stamp/Seal.

Date:
Place:

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NOTICE INVITING TENDERS FOR SUPPLY AND INSTALLATION OF RFID SYSTEM

TECHNICAL BID
SPECIFICATIONS COMPLIANCE SHEET

Sr. No	Name of the Component	Required number	Specifications		Whether the Offering is Technically Compliant (Mention Yes or No)	Whether Technical Brochures Attached in Support of Claim (Mention Yes or No)	Remarks
			Description	Requirement			
1	RFID Tag (High frequency)	3,50,000	Description	Requirement			
			Compliance	ISO 18000-3/ISO 15693, ISO 28560-1, ISO 14443A compliant with Anti Collision Support			
			Operating frequency	13.56 MHz			
			Size of tag	50x 50/50x 80 mm Approx.(+/-5 to 10%)			
			Tag Type	Self- Adhesive type			
			EEPROM Size	Min 1024 bits or Higher.			
			Memory Type	Re-writable			
			Tag Integrated Circuit	Reputed Brand Like Philips, NXP, TI etc.			
			Data re write Operations	Min 1,00,000 times			
			Data access Operations	Min 5,00,000 times			
			Tag Features	Anti-theft for Security bit (EAS), Anti-collision for multi-read, tamper proof			
			Password Protection	32/64/128 Bits			
			Detection Distance	Maximum - 1			

				Meter (3 feet) from pedestal			
			Manufacturer	ISO 9001 certified / equivalent			
			Add-on labels	Add-on paper sticker with Supreme Court multi colour logo The offered Label should be min. half inch larger on all sides than the offered RFID Tag. The offered label should be strong permanent adhesive, which does not leach in to the paper of the book.			
			Data Retention	More than 10 years			
			Other Features	A single tag for Identification and Anti-theft must be read even if not visible and must be read in any orientation; tamper proof. Should support existing KOHA software.			
2	Staff Station (High frequency)	5	Library staff station with the following specifications – 1 Should interface with KOHA, an open source LMS and compatible with library's standard circulation desk computers & printers 2 It should be small in size and economic so as to use it in any library desktop configuration (table top or underneath table). 3 Preferably proposed should be a single unit consisting of reader & antenna and immune to metallic desks and electronic interferences. 4 Read/Write/ Anti- theft programming should be done in one single operation. 5 The programming station should interface with KOHA using NCIP (V2.0 or Higher) or SIP2 or any Standard Integration Layer (Middleware) with Mifare / PVC Smart Cards.				
			Description	Requirement			
			Compliance	ISO 18000-3, ISO 15693, ISO 28560-1, ISO 14443A compliant with Anti Collision Support			
			Operating frequency	13.56 MHz(Reader & Antenna)			
			Station Functioning	Read and Write			
			Station Interface	RS232 / USB (V2/ V3) / Ethernet (10/100/1000 Mpps)			

			Station Read/ Write Rate	1 Tag / per Sec			
			Indication	LED for power, read verification etc.			
			Station Read/ Write Range	20-30 cms			
			Antenna	Internal			
			Audio Indicator	Internal Siren			
			Functional Requirement of System	<ul style="list-style-type: none"> • Check out /Check in / Renewal/ Tagging/Card Registration • System must be able to read, program and reprogram RFID Tags. • Provision for display of member photograph along with member details while doing the transactions. • Staff station shall be able to program and verify multiple RFID tags put on the antenna • The software delivered with the staff station shall handle both the RFID tagging of items and the circulation • Staff station shall enable to have the tag security added or removed without interaction with the LMS. • The staff station contains a communication link to an intranet based monitoring system and will cope with the requirements defined for that system. • If the bar code input does not match a particular length or mask (due to scanner or user error) a warning can popup to prevent writing the tag with a potentially bad value. • Provision for display of reservations done by a member along with sequence and 			

				<p>date of collection.</p> <ul style="list-style-type: none"> • Provision of checkouts against a member and its due date. This facility is available on all transaction screens for reducing response time while presenting the details before the member. • Provision of slip printing containing the details of a transaction • Provision of sending SMS, Email containing the details of transaction. • Provision for detail of fine against a member 			
			Manufacturer	ISO 9001 certified / equivalent			
3	Security Gate (Single Lane) with Anti-Theft Management System	1 (For the old library Main entrance)	<p>The desired security gate with digital signal processor should include three theft detection pedestals, which are independent of each other and also have an overlapping protection zone providing additional security. These pedestals can be movable. The system should have suitable number of I/O ports for standard electronic counter, web cam trigger, CCTV, Locking gates, etc. The offer must be complete in all respects and must include all the components required for the functionality of the system. The offered Library security gate would have following suggestive specifications as mentioned below -</p> <ol style="list-style-type: none"> 1 Unit (2 panel) for single lane. 13.56 MHz frequency range. Can be configured to detect different chip types simultaneously. A pedestal including 1 antenna set (min. 3 antennas in each pedestal) for large detection field and 1 electronic unit (Controller) integrated into the pedestal bottom. Visual and acoustic alarm and enabled with lights & buzzer inbuilt notification. Sleep mode for power saving. Lights and buzzer located at the top of the pedestal. Provision to integrate CCTV, Locking Gates etc. in near future. The proposed system must provide items security even when the LMS or network is off line or not functioning. Capable to generate footfalls (in-out both) statistics of library. Consistent with library furniture colour and décor 				
			Description	Requirement			
			Compliance	ISO 18000-3, ISO 15693, ISO 28560-1, compliant with Anti Collision Support			

			Fabricate & Casing	Quality Acrylic Casing with Supreme Court Logo			
			Mounting	Floor Mountable			
			Enclosure	Corian / Glass / High Grade ABC Plastic / Steel			
			Dimension	Standard as per National / International standards			
			Memory	Min. 4 GB inbuilt memory to store book and member logs in both mode (online / offline)			
			Functioning	Standalone operation and with System (both Offline and Online Mode), based on status stored on tag memory			
			Interface	Ethernet 1000 Base T, Rs 232 / Rs 422 / Rs 485 / Equivalent			
			Antenna	1 antenna set (min. 3 antennas) for large detection field and 1 electronic unit (Controller) integrated into the pedestal bottom or as per application & range requirement			
			Indicator / Alarms	Internal Piezo Siren, Audible up to 20 meters and Light			
			Visual indicators	LED Indicator			
			Transmitting Power	5dBm to 23dBm Configurable			
			Detection range	<ul style="list-style-type: none"> • Min. 1 meter between two pedestals. • Detect EAS Armed RFID tags • Multi-item detection • Able to integrate camera with the gate(Optional) • Able to integrate with Surveillance Station(Optional) 			
			Read Rate	Min 100 Tags/Per Minute			

			People Counter	Counts In/Out traffic located at the bottom of the pedestal and has a sleep mode for energy saving mode (optional as per the description of Supreme Court).			
			External ports	4 input 4 output and two relay ports to integrate camera and/or barriers or access control devices, if required by Supreme Court in future.			
			Power Consumption	Max 30 Watt.			
			Manufacturer	ISO 9001 certified / equivalent			
4	Security Gate (Double Lane) with Anti-Theft Management System	1 (For the new library Main entrance)					
			Description	Requirement			
			Compliance	ISO 18000-3, ISO 15693, ISO 28560-1, compliant with Anti Collision Support			
			Fabricate & Casing	Quality Acrylic Casing with Supreme Court Logo			
			Mounting	Floor Mountable			
			Enclosure	Corian / Glass / High Grade ABC Plastic / Steel			
			Dimension	Standard as per National / International standards			
			Memory	Min. 4 GB inbuilt memory to store book and member logs in both mode (online / offline)			
			Functioning	Standalone operation and with System (both Offline and Online Mode), based on status stored on tag memory			
			Interface	Ethernet 1000 Base T, Rs 232 / Rs 422 / Rs 485 / Equivalent			
			Antenna	1 antenna set (min. 3 antennas) for large detection field and			

				1 electronic unit (Controller) integrated into the pedestal bottom or as per application & range requirement			
			Indicator / Alarms	Internal Piezo Siren, Audible up to 20 meters and Light			
			Visual indicators	LED Indicator			
			Transmitting Power	5dBm to 23dBm Configurable			
			Detection range	<ul style="list-style-type: none"> • Min. 1 meter between two pedestals. • Detect EAS Armed RFID tags • Multi-item detection • Able to integrate camera with the gate (Option) • Gate to integrate with Surveillance Station (Option) 			
			Read Rate	Min 100 Tags/Per Minute			
			People Count	Counts In/Out traffic located at the bottom of the pedestal and has a sleep mode for energy saving mode (optional as per the description of Supreme Court).			
			External ports	4 input 4 output and two relay ports to integrate camera and/or barriers or access control devices, if required by Supreme Court in future.			
			Power Consumption	Max 30 Watt.			
			Manufacturer	ISO 9001 certified / equivalent			
5	Handheld wireless Reader for Inventory Management	5	The desired shelf management handheld reader should consist of: 1. Wi-Fi portable Library Inventor Reader with integrated PDA having 8 hours battery backup.				
			Description	Requirement			
			Compliance	ISO 18000-3, ISO 15693, ISO 28560-1, ISO 14443A compliant with Anti Collision Support			

			Weight	< 750 g (with battery)			
			Screen	3.2" or higher QVGA backlight TFT-LCD, 65 K colors 240 × 320 (QVGA size)			
			Touch panel	Glass analog resistive touch			
			Backlight	LED backlight			
			Battery	Suitable rechargeable li-ion polymer battery 3.7V for battery backup of 8 hours.			
			Expansion slots	SIM/SAM, Micro SD (TF) card			
			Indicator	LED			
			Input method	Touch input and keyboard input			
			Audio	0.5 watt			
			Keyboard	Numeric, full alphanumeric, Windows Embedded CE 6.0 core			
			Operating temperature	-20 °C ~ 50 °C			
			Storage temperature	-25 °C ~ 70 °C			
			Humidity	5% RH ~95% RH (non-condensing)			
			CPU	533 MHz or Higher (Samsung / Philips / Equivalent)			
			Memory	256 MB RAM / 2 GB Flash			
			Expansion Memory	4G TF (standard), max 8G Interfaces USB 2.0, 3.0; Rs 232			
			Operating Frequency	13.56 MHz			
			Protocol	ISO 15693 & ISO 14443			
			Wi-Fi	IEEE802.11b/g/n Integrated Barcode scanner			
			Functional Requirement	<ul style="list-style-type: none"> The staff shall use a light-weight, portable, handheld terminal with colour touch-screen, battery and flexible antenna on a rotation axis which provides library staff a quick, effective and reliable mechanism to interrogate the 			

				<p>library shelf.</p> <ul style="list-style-type: none"> • The terminal shall work off-line. Connection to the library management system shall take place via a intermediate PC with which the handheld shall communicate using Bluetooth or USB-cable • Facility to transfer data using USB • The terminal can perform an instantaneous inventory of all on-shelf items by reading the RFID tagged items. Following an inventory, data can be uploaded to the LMS or analyzed manually. • An all-in-one touch screen device interface using stylus and keypad with full navigation capabilities displays information relating to the current task, with notifications provided optionally, via audible alerts or LED light. • The terminal incorporates an additional barcode scanner for alternative reading of items. • The terminal incorporates a full keyboard so that data may also be added manually. • The terminal provides an effective read range of 150mm, combined with a scanning rate of 400-600mm of library shelving per minute of use. • The terminal can gather data into a file that may be imported into the library management system that supports inventory import. 			
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				<p>This allows the portable data gathering device and software to be able to output data that the staff can use for inventory reporting within the library management system.</p> <ul style="list-style-type: none"> • The terminal can import text files from numerous formats to use as 'search' records. The data gathering device and software to find any items such as holds, or items items presumed missing if such lists can be exported from the LMS or manually created in a text document. • Can find items significantly out of range if an ordered text file is imported. • Audible tone and visible indicators to verify item has been identified / checked for inventory 			
			Manufacturer	ISO 9001 certified /equivalent			
6	RFID Server	1					
7	KOHA integration and Middleware	1	Middleware should be provided for KOHA integration.				
8	Anti-Theft Library Sticker (To be stuck on RFID Tag)	3,50,000	Description	Requirement			
			Add-on labels	<p>Add-on paper sticker with Supreme Court black colour logo</p> <p>The offered Label should be min. half inch larger on all sides than the offered RFID Tag.</p> <p>The offered label should be strong permanent adhesive, which does not leach in to the paper of the book.</p>			
9	RFID Smart Cards for Users	200	Description	Requirement			
			Compliance	ISO 28560-1, ISO 14443A compliant with Anti Collision Support			

			Operating frequency	13.56 MHz			
			Size of tag	Standard Credit / Debit Card Size			
			Colour	Preprinted as per requirement of PHHC with Supreme Court Colour Logo (Data will be provided by Supreme Court after finalization of order)			
			Type	PVC - Printable with NXP Memory Chip (SLIX) / Mifare Card with unique serial no.			
			Memory Size	Min 2048 Bytes or Higher			
			Memory Type	Re-writable			
			Data re-write Operations	Min 1,00,000 times			
			Data access Operations	Min 5,00,000 times			
			Card Features	<ul style="list-style-type: none"> • Anti-theft for Security bit, Anti-collision for multi-read • Stores Individual Demography, Official & Contact Details • Preprinted with Supreme Court Colour logo • Maps Data from KOHA Database 			
			Data retention	More than 10 years			
			Password Protection	32/64/128 Bits			
			Manufacturer	ISO 9001 certified / equivalent			
10	Job work of fixing RFID tags in books	3,50,000	1. Tagging Books and other existing material in library and enabling existing Patrons' smart cards 2. Number of Books & Other Materials: 3,50,000 (approximate) 3. Number of existing patrons' smart cards: 200(approximate) 4. Submitting inventory report to library				
11	Demo	--	The vendor must provide a demonstration of the RFID integration with KOHA Library Management Software being used by the Library, to the Technical Evaluation Committee.				

Dated:

Signature
(Name of firm with stamp)

ANNEXURE-'D'

**Supreme Court of India
Admn. Materials (P & S)**

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(Proforma to be filled by the Tenderer
Financial Bid

Sr. No	Name of the Component	Required number	Quoted Price (Per Unit) Excluding GST	GST % Applicable	Quoted Net Price (Per Unit)
1	RFID Tags (High frequency)	3,50,000			
2	Staff Station (High frequency)	5			
3	Security Gate (Single Lane) with Anti-Theft Management System	1			
4	Security Gate (Double Lane) with Anti-Theft Management System	1			
5	Handheld wireless Reader for Inventory Management	5			
6	RFID Server	1			
7	KOHA integration and Middleware	1			
8	Library Anti- theft sticker (To be stuck on RFID Tag)	3,50,000			
9	RFID Smart Cards for Users	200			
10	Job work of fixing RFID tags in books	3,50,000			

*** NOTE: The Registry reserves the right to award the purchase order to OEM, Authorised agents /vendors who are adjudged the lowest (L-1) for the complete RFID System for the Judges Library.**

Dated:

Signature
(Name of firm with stamp)